

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-112

IB-686/ND/2022
New IA/1928/2024

IN THE MATTER OF:

Aditya Birla Finance Ltd.

....Applicant

Vs.

Siti Jind Digital Media Communication Pvt. Ltd.

....Respondent

SECTION

U/s 7 IBC

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/1928/2024:-

No one is present on behalf of Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **31.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)